

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 58
TO BE ANSWERED ON 02.02.2024

VACANCIES IN WCD MINISTRY

58. SHRI MANICKAM TAGORE B.:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether various vacancies are existing unfilled for a very long time in many autonomous bodies affiliated to the Ministry of Women and Child Development such as the National Commission for Women, National Commission for Protection of Child Rights, the Central Adoption Resources Authority and the National Institute of Public Cooperation and Child Development;
- (b) if so, the details thereof;
- (c) whether there are many posts vacant in the Ministry of Women and Child Development itself lying unfilled for a long time, if so, the details thereof;
- (d) whether the Government has adopted any plan to monitor and speedily expedite the process of filling these vacancies in both the Ministry and the autonomous bodies under it; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) The details of vacancies in National Commission for Women (NCW), National Commission for Protection of Child Rights (NCPCR), Central Adoption Resources Authority (CARA), National Institute of Public Cooperation and Child Development (NIPCCD) and the Ministry of Women and Child Development (Main Secretariat) are as under:

S. No.	Ministry and its subordinate organisations	Vacancies as on 31.01.2024		
		Group A	Group B	Group C
1.	National Commission for Women (NCW)	10	40	05
2.	National Commission for Protection of Child Rights (NCPCR)	07	12	13
3.	Central Adoption Resource Authority (CARA)	12	03	03
4.	National Institute of Public Cooperation and Child Development (NIPCCD)	43	31	42
5.	MWCD (Main Secretariat)	13	33	46

The recruitment against vacant posts is a continuous process. Vacancies in various grades in the Ministry and its autonomous organisations are caused due to retirement, completion of deputation tenure, resignation, death and promotion of incumbents. The recruitment and promotion to Group A posts of the Ministry (Main Secretariat) are made through Union Public Service Commission (UPSC). The recruitments to Group B and C posts are through Staff Selection Commission (SSC). The Ministry has no role in filling up these posts, except intimating vacancies and requesting the concerned Cadre Controlling Authorities to fill up their respective posts, which has been done on regular basis. The autonomous bodies under the Ministry, namely, National Commission for Women (NCW), National Commission for Protection of Child Rights (NCPDR), Central Adoption Resources Authority (CARA) and National Institute of Public Cooperation and Child Development (NIPCCD) take steps to fill up vacancies by issuing advertisements from time to time. Moreover, for expeditious filling of vacancies, the Government of India holds Rozgar Mela events across the country and new appointees are inducted into various Central Government Ministries/Departments/Autonomous bodies.
